

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 206
IB-532/ND/2023
IA- 2270/2024

IN THE MATTER OF:

Kapil Choudhary

... **Applicant/Petitioner**

Under Section: 94(1) of IBC, 2016

Order delivered on 03.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Purti Gupta

For the RP : Adv. Yogender Pal Singhal

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4.45 pm. No time left, hearing is deferred to 12.08.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)